

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2593
ANSWERED ON:08.08.2001
PHYSICIAN UNDER ISMH
ALI MOHMAD NAIK

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the physicians working under ISM&H Branch are being deprived with the benefits of the Fifth Pay Commission;
- (b) whether the physician working in UTs/remote areas are being harassed by not including in cadre and also be not extending benefits at par with their counterpart;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government to implement the recommendations of Fifth Pay Commission?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a)&(d) The Pay Commission recommendations in regard to general parity of career progression of Indian System of Medicines and Homoeopathy Physicians with General Duty Medical Officers of Central Health Service, payment of Non-practicing Allowance and upgradation of pay scales of Group B & C Officers having medical qualifications in ISM&H have been implemented.

(b)&(c) No Central Cadre for ISM&H Physicians has been constituted so far in which the Physicians serving in Union Territories can be included. As regards extending pay scale of ISM&H Physicians to the Physicians working in Union Territories, it is necessary for the Union Territory Administration to frame rules and job description comparable to ISM&H Physicians working under the Central Government.